

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 168 of 2013 & I.A. No. 241 of 2013

Dated : 18 th December, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s. Bansal Alloys & Metals (P) Ltd. & Ors... **Appellant (s)**

Versus

Punjab State Electricity Regulatory
Commission & Ors. **....** **Respondent (s)**

Counsel for the Appellant (s) : Mr.Alok Jagga

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Mr. Sakesh Kumar for R-1
Ms. Anushree Bernard

ORDER

Post the matter for hearing on **2.1.2014**. In the meantime, written submissions by the parties may be filed after serving copy on the other side.

(Justice Surendra Kumar)
Judicial Member

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(Rakesh Nath)
Technical Member